

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 90 of 2020**

**IN THE MATTER OF:**

**Mr. Vijay Sitaram Dandnaik**

**...Appellant**

**Versus**

**Punjab National Bank & Ors.**

**...Respondents**

**For Appellant: Mr. G. Tushar Rao, Mr. Ananda K. and Ms. Madhumita  
Chakra Boarty, Advocates.**

**For Respondent: Mr. P.B.A. Srinivasan and Mr. Avinash Mohapatra,  
Advocates for R-1**

**ORDER**

**13.03.2020** Tribunal busy with hearing matters. No time. The matter is  
adjourned.

List the Appeal 'For Admission (After Notice)' on **1<sup>st</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)